

Declaration of Assets and Liabilities

Year- 2016-2017

I, **Rajendra Kumar** Son/daughter/wife of **Shiv Nandan Ram** aged **44** years, belonging to ----- service and presently working as **MLA (3, Harshidhi)** give herein below the details of the asset (immovable, movable, bank balance, etc.) of my self, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc. Name
(i)	Cash	Rs. 21560	Rs. 7987	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial companies	Saving A/c (SBI - Vidhan Sabha) Rs. 151623/- Saving A/c (SBI - Motihari Branch) Rs. 607/-	Saving A/c (India Bank - Motihari) Rs. 16941/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal savings, LIC policies, etc	NSC - Rs. 20000/- LIC - Rs. 97550/-	NIL	NIL	NIL	NIL
(v)	Motor vehicles (details of make, etc.)	Scorpio - 1 Alto Car - 1 Bike - 1	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold - 100 gms Rs. 30300/- <i>Pe 10 g.</i>	Gold - 300 gms Rs. 81000/- Silver - 200 gms Rs. 9000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	Dairy Farm - Live Stock, Shed etc - Rs. 618250/-	NIL	NIL	NIL	NIL

Note:- Value of Bonds / shares/ Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

(Signature)

Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Thana No. 179 , Anchal – Turkoulia 1 Acre – Rs. 16,00,000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Thana No. 179 , Mauja – Mathurapur , 1560 Sq.ft. – Rs. 11,30,000/-	NIL	NIL	NIL	NIL
(iii)	Building (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Chota Bariyarpur , Motihari 720 sq. ft. Rs. 15,00,000/-	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Budha Colony , Motihari 2000 sq.ft. – Rs. 24,00,000/-	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

Signature

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank /Financial Institutions(s) /Department(s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	Cattle Farming Loan – (Anusuchit Jati Sahkarita Bank , Motihari) Alto Car Loan (SBI , Motihari ADB)	Rs.1,97,779.00 Rs. 1,94,263/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) Dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax returned filed. Give also Permanent Account Number (PAN)]	Income Tax – Rs. 53123/- Assessment Year- (File up to 2016-17) PAN No.- BDKPK8296A	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

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C. Personal Detail

GPF/CPF/PRAN NO :-

Gender :-

(M/F)

Date of Birth :-

Class/Group :-

(A/B/C)

Cadre :-

(Full name e.g. B.A.C.Bihar
Administrative Service,
B.S.S. Bihar Secretariat service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee – Rajendra Kumar

Place: Patna

Designation – MLA (13, Harshidhi)

Date:-29/03/2017

Department – Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.